

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:88

ANSWERED ON:02.12.2003

CONSULTATION WITH STATES FOR IMPLEMENTATION OF THE PROGRAMMES

ANIL BASU

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether it is a fact that the States are being consulted for implementation of the programmes of the Ministry;

(b) if so, the details thereof; and

(c) the amount released to the States upto October, 2003 and methodology followed for release?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF AGRO AND RURAL INDUSTRIES (SHRI SANGHPRIYA GAUTAM)

(a): Yes, Sir.

(b): Under the Rural Employment Generation Programme implemented through KVIC, the credit plan is finalized in the State Level Bankers Committee meeting in consultation with the State Government. The State Monitoring Boards for REGP are working under the Chairmanship of Secretary, Industries in all the States. Task Force with Secretary Industries of the States as Chairman have been constituted under REGP and the Chairman of the State KVI Boards have been nominated in the various decision making Committees.

The Prime Minister's Rozgar Yojana (PMRY) scheme is implemented at the district level by the district PMRY Committee, at the State Level by the State PMRY Committee and at the Central Government Level by the High Powered Committee and by the monitoring Cell in the Rural Planning and Credit Department (RPCD), RBI, Mumbai. The selection of the beneficiaries is done by the Task Force at the District Level. Funds are released to the States under PMRY for training and contingency and other entrepreneurial development etc. For training, the funds are released @ Rs. 1,000/- per beneficiary for Industry sector, @ Rs. 500/- per beneficiary for business and service sector. Rs. 250/- per beneficiary is released to the States towards contingency. The funds for other entrepreneurial development programmes are released on the basis of requirements of the States. Targets for various State Governments are fixed on the basis of population, unemployed persons and performance.

Another scheme, National Programme on Rural Industrialisation (NPRI) which is under the control of this Ministry is implemented in the States through State Level Implementation Committee (SLIC) at State Level, District Level Implementation Committee (DLIC) at District Level and by Inter Ministerial Task Force (IMTF) at Central Government Level. The Scheme has a provision for financial assistance upto Rs. 5 lakhs per cluster.

The State Governments are represented in the High Powered Committee headed by Secretary, Agro and Rural Industries in the Ministry of Agro and Rural Industries.

(c): The amount released under these schemes during the current financial year i.e. 2003-04 (upto October, 2003) are given below:-

Scheme Amount released (Rs. in crore)

PMRY	18.40	
NPRI	0.16	
REGP		155.00